

(c) It is not possible to say on the statistical information available whether the Chinese occupation of Tibet has affected our exports to Tibet or not; but the export figures for Tibet, Sikkim and Bhutan show a decline in quantity from 156,339 maunds in 1950-51 to 122,677 maunds in 1951-52.

(d) This question is under consideration.

#### PRINTING PRESS FOR PARLIAMENT

**\*1550. Shri Madiah Gowda:** Will the Minister of Works, Housing and Supply be pleased to state whether it is a fact that there is no separate printing press exclusively for Parliamentary work resulting in delay in printing the proceedings and other Parliamentary papers?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** There is at present no separate printing press exclusively for Parliament work. The existing Government of India Press, New Delhi, is being extended to accommodate a self-contained Parliament Wing. Construction work of the building is in progress and is likely to be completed by the end of this month.

#### NORTH EAST FRONTIER TRACT

**\*1551. Shri Rishang Keishing:** Will the Prime Minister be pleased to state:

(a) the number of schools in the North East Frontier Tract and the Naga Tribal areas;

(b) the medium of instruction in these areas; and

(c) the steps taken by Government so far to develop the language of the tribal people in these areas?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) 117. (One hundred and seventeen).

(b) The tribal language in primary schools wherever teachers knowing that language are available and Assamese in villages nearer to the plains.

(c) Dictionaries and Grammar books of the more important tribal languages have been prepared. Officers posted to tribal areas have been directed to learn the local languages.

#### SALARIES OF WORKERS IN SUGAR FACTORIES

**\*1552. Shri B. N. Roy:** Will the Minister of Labour be pleased to state:

(a) the minimum grade of salary of the workers employed in sugar factories (State-wise); and

(b) whether the Government of India have made any suggestion to State Governments to standardize the different grades of salary in each department of sugar factories so far as labour is concerned?

**The Minister of Labour (Shri V. V. Giri):** (a) A statement is placed on the Table of the House. [See Appendix VII, annexure No. 46.]

(b) The Government of India have not taken any direct steps towards the standardization of wages for workers in sugar factories. In recent years some uniformity in wages has however, been achieved as a result of the awards of Industrial Tribunals. Further standardisation of wages in the industry will be possible when the legislation on fair wages for industrial labour, which is under consideration of Government is passed.

#### CENTRAL COTTON ADVISORY COMMITTEE REPORT

**\*1553. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the recommendations made by the Central Advisory Cotton Committee, in its recent report to the Government of India, in respect of the price and distribution of cotton; and

(b) the steps, if any, taken by the Government of India for the implementation of the recommendations?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) and (b). The hon. Member is perhaps referring to the recommendation of the Cotton Advisory Board. If so, a statement showing the recommendations made by the Cotton Advisory Board and the steps taken by the Government of India to implement them is placed below. [See Appendix VII, annexure No. 47.]

#### LONG STAPLE COTTON

**\*1554. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the varieties of long staple cotton that are grown in India;

(b) the production of such cotton per year in each case respectively; and

(c) the staple of each variety of such cotton?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) to (c). A statement is laid on the Table of the House. [See Appendix VII, annexure No. 48.]